

GOVERNMENT OF INDIA
MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

LOK SABHA
UNSTARRED QUESTION NO. 120
TO BE ANSWERED ON: 18.07.2022

Guidelines for saving crops from Wild Animals

120. SHRI RAMDAS C. TADAS:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

- (a) whether guidelines have been issued by the Union Government to State Governments to save crops of farmers from wild animals;
- (b) if so, the details thereof; and
- (c) whether the said guidelines are being complied by State Governments and if so, the details thereof?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

(SHRI ASHWINI KUMAR CHOUBEY)

- (a) and (b) The Ministry of Environment, Forest and Climate Change has issued Guidelines to States/UTs on 3rd June, 2022 on managing Human Wildlife conflict including damage to crops. It includes promotion of crops in forest fringe areas which are unpalatable to wild animals, agro forestry models which include cash crops like chillies, lemon grass, khus grass etc. suitably mixed with tree/shrub species. It also includes preparation and implementation of comprehensive long-term plan for alternate cropping by the state Agriculture/Horticulture Department under different schemes in vulnerable areas.
- (c) The Ministry of Environment, Forest and Climate Change provides financial and technical support to the State/UT under the Centrally Sponsored Schemes. However, the responsibility of wildlife conservation, management and development in the field lies primarily with the respective State/UT.
